

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS)

Tis Hazari Courts, Delhi

Filling up of vacancies of Group – C Posts

On-line applications are invited from the Indian Nationals for different posts as under.

Eligible candidates can apply at www.delhicourts.nic.in

Eligibility criteria and mode of selection for different posts.

Name of Post	Total Vacancies	Gen*	OBC*	SC*	ST*	DAP**	ESM*
Book Binder (PB-I – 5200-20200+2400)	1	0	0	1	0	0	0
Peon/Orderly/Dak Peon (PB-I – 5200-20200+2000)	102	57	19	21	5	Refer Point 1	Refer Point 2
Sweeper/Safai Karamchari (PB-I – 5200-20200+2000)	3	0	0	3	0	0	0
Chowkidar (PB-I – 5200-20200+2000)	12	7	2	3	0	0	0
Age limit as on 6 th June 2015. (Minimum Age- 18 Yrs)		27 Yrs Max	30 Yrs Max	32 Yrs Max	32-Yrs Max	37- Yrs Max **	As per Government Rules

Point 1: out of 102 posts, 2 posts shall be reserved for DAP candidate.

Point 2: out of 102 posts, 5 posts shall be reserved for ESM candidate.

Minimum Educational Qualification

1. Matriculation pass or Equivalent from recognized board
2. For the post of book binder knowledge/Experience of book binding is must.

- ** Age limit for DAP belonging to OBC is 40 Year
- **Age limit for DAP belonging to SC/ST is 42 Year

GEN = General Candidate
OBC = Other Backward Classes
SC = Scheduled Caste

ST = Scheduled Tribe
DAP = Differently Abled person
ESM = Ex Service Man

Mode of Selection

Objective test comprising General Knowledge, Quantitative Aptitude and Reasoning. followed by interview/Suitability Test. The question paper shall be both in English & Hindi.

- Applications shall be accepted ONLY by ONLINE mode at Delhi District Courts Website i.e.: www.delhicourts.nic.in. Applications will not be entertained by any other mode. Candidates must possess a valid Email Id and a Mobile No. to fill up the application form.
- The on-line filling up of application form will start at 11:30 AM (IST) on 17/05/2015 and will end at 5:00 PM on 06/06/2015. After closing of on-line application module no application will be entertained.
- Examination fee of Rs 300/- in case of unreserved category/OBC candidates and Rs 150/- in the case of reserved category candidates (SC/ST/ESM/DAP) will be charged and shall be non refundable.
- The candidates shall appear in Objective Test and Interview/Suitability Test at Delhi/New Delhi at their own expense. No TA / DA will be payable.
- The date of Objective Test & Interview/Suitability Test and all the other relevant information such as Roll No. or issue of admit card etc. shall be uploaded on the website of the Delhi District Courts i.e.: www.delhicourts.nic.in from time to time. The candidates shall be required to check Delhi District Courts website for any information. No separate communication shall be made to any candidate.

- f) Candidates applying for the examination should ensure that they fulfill all the eligibility for appearing in this examination. The candidature of candidates will be purely provisional at all stages and will be subject to their satisfying the prescribed eligibility conditions. If at any stage of the selection process, it is found that any candidate does not fulfill any of the eligibility conditions or the information furnished by the candidate is found incorrect, his/her candidature shall be summarily rejected.
- g) Candidates in their own interest are advised to go through detailed instructions as uploaded on the website www.delhicourts.nic.in for detailed information.

NOTE: Pursuant to orders of Hon'ble Supreme Court dated 10/05/2012 passed in SLP (Civil) No. 26090/2011, RENU & ORS. Vs District and Sessions Judge, Tis Hazari & ANR. All those candidates who had earlier applied for the aforesaid posts with Delhi District Courts pursuant to advertisement dated 11 July 2011, are also permitted to participate in the present recruitment process subject to their applying afresh even if anyone of them has since become age barred.

*The vacancy position mentioned above is, however, tentative and may increase or decrease

Sd/-
Chairman
Recruitment Committee
Office of the District & Sessions Judge (HQ), Tis Hazari Courts, Delhi